

| Sl. No. | Name of the State | No. of KVKs | Sanctioned 1993-94 | Budget 1994-95 |
|---------|-------------------|-------------|--------------------|----------------|
| 7. | Haryana | 10 | 239.90 | 135.15 |
| 8. | Himachal Pradesh | 4 | 90.02 | 53.90 |
| 9. | Jammu & Kashmir | 2 | 45.01 | 26.95 |
| 10. | Karnataka | 7 | 124.48 | 106.20 |
| 11. | Kerala | 7 | 110.61 | 100.40 |
| 12. | Manipur | 1 | 37.57 | 27.29 |
| 13. | Meghalaya | 1 | 60.27 | 75.34 |
| 14. | Mizoram | 1 | 22.92 | 16.89 |
| 15. | Madhya Pradesh | 12 | 250.94 | 350.61 |
| 16. | Maharashtra | 12 | 287.03 | 139.02 |
| 17. | Nagaland | 1 | 16.92 | 11.29 |
| 18. | Orissa | 9 | 175.60 | 259.39 |
| 19. | Pondicherry | 1 | 12.60 | 11.35 |
| 20. | Punjab | 7 | 153.11 | 125.90 |
| 21. | Rajasthan | 28 | 722.01 | 428.62 |
| 22. | Sikkim | 1 | 37.57 | 27.29 |
| 23. | Tamil Nadu | 8 | 140.36 | 110.25 |
| 24. | Tripura | 2 | 56.04 | 47.98 |
| 25. | Uttar Pradesh | 26 | 625.94 | 456.89 |
| 26. | West Bengal | 7 | 148.79 | 134.39 |
| 27. | Arunachal Pradesh | 1 | 33.92 | 36.29 |

Assistance from Germany

2972. SHRI INDRAJIT GUPTA:
SHRI PRAMOTHEES
MUKHERJEE:

Will the Minister of ENVIRONMENT
AND FORESTS be pleased to state:

(a) whether the Government have recently signed a Memorandum of Understanding with Germany for river cleanings, water treatment plants and other environment issues;

(b) if so, the details of field of activities to be undertaken in pursuance

to above MoU and funds to be made available by Germany for implementation of such projects; .

(c) whether any monitoring agencies have been comprehended for implementation of such MoU covered projects; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) During the visit of Dr. Klaus Topfer, Minister for Environment, Nature Conservation and Nuclear Safety of the Federal Republic of Germany to India in July, 1994, the subject of signing a Memorandum of Understanding on cooperation in Environmental Affairs between India and Germany was discussed.

(b) to (d). The detailed provisions, including monitoring of mechanism of the MoU will be subject to the final text to be agreed between the Government of India and the Government of the Federal Republic of Germany.

Stoppage of Trains at Raniganj

2973. SHRI HARADHAN ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to provide stoppage of Sipra Express, Chambal Express, Poorva Express and Kalka Mail at Raniganj; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) No, Sir.

(b) Does not arise.

Integrated Fisheries Project

2974. SHRI SANAT KUMAR MANDAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Integrated Fisheries Project (IFP) has switched over the commercial production with an eye on the overseas market to ease the financial burden on the Government;

(b) if so, the salient features of the exports programme drawn by it; and

(c) the outcome thereon?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCE AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) No, Sir. However, fishery products worth Rs. 37.37 lakh have been exported in the past.

(b) and (c). Do not arise.

[Translation]

National Cooperative Development Corporation

2975. SHRI SURENDRAPAL PATHAK: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the proposals of various projects received by the National Cooperative Development Corporation from the Uttar Pradesh Government;

(b) the stage at which these proposals are pending; and